CENTRAL ADMINISTRATIVE TRIBUNAL PATNA BENCH <u>CIRCUIT SITTING AT RANCHI</u> CP/051/00030/18

Date of Order: 08.01.2019

<u>C O R A M</u> HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER

Hadisha Khatoon,		Applicant.
By Advocate: - Mr. P.K. Mukhopadhyay		
Lalli Chanda Trinali O O	-Versus-	Para and all
Lalit Chandra Trivedi & Ors.		Respondents

- By Advocate: - Mr. Prabhat Kumar

ORDER [ORAL]

Per J.V. Bhairavia, J.M.:- The learned counsel for the respondents submits that as per direction passed by this Tribunal the two widows including the applicant were called for submission of their claim. However, the widows have not obeyed their own compromise which was produced before the Hon'ble High Court on the basis of which the Hon'ble High Court has passed the order. This Tribunal after considering the said agreement arrived at between the two wives and the order passed by the Hon'ble High Court, it directed to consider the claim of the applicant with regard to appointment on compassionate ground to the daughter of the second wife and the second claim about release of pensionary benefits to both the widows from their respective shares.

- 2. The learned counsel for the respondents submitted that due to fault on the part of the applicant the respondents are not able to comply with the order passed by this Tribunal. If the applicant abides by the compromise entered into by him and the second wife of the deceased employee the respondents will be in a position to comply the order passed by this Tribunal.
- 3. Considering the above submission made at the bar and as also stated in show cause, we are of the considered opinion that at this juncture the present CP does not survive.

However, it is open for the applicant to abide by the compromise as referred to hereinabove with a view to get the benefit of order of the Tribunal in the OA. CP is dropped accordingly. Notices are discharged.

[Dinesh Sharma] Administrative Member Srk. [Jayesh V. Bhairavia] Judicial Member